

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 402**  
**IB/513/ND/2022**

**IN THE MATTER OF:**

IDBI Trusteeship Services Limited	...	Applicant
Versus		
Shipra Estate Limited	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 05.12.2022**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. P. Nagesh, Sr. Adv. Mr. Aseem Chaturvedi,  
Ms. Wamika Trehan, Adv., Mr. Siddhant Kumar, Adv. Mr. Akshay, Adv.  
For the Respondent : Mr. Abhishek Anand, Adv. Ms. Amrita Sarkar,  
Mr. Rudra Pratap, Adv.

**ORDER**

We have heard the arguments on behalf of Counsel for the Financial Creditor. Counsel for the Corporate Debtor is present. For continuation of the arguments on 21.12.2022.

-Sd-

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

-Sd-

**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**